

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:93

ANSWERED ON:30.11.2015

LPG for BPL Families

Gavit Dr. Heena Vijaykumar; Jayavardhan Dr. Jayakumar; Mahadik Shri Dhananjay Bhimrao; Nagar Shri Rodmal; Paraste Shri Dalpat Singh; Patil Shri Kapil Moreshwar; Patil Shri Vijaysinh Mohite; Radhakrishnan Shri T.; Satav Shri Rajeev Shankarrao; Singh Shri Ganesh; Sule Smt. Supriya Sadanand

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of guidelines/eligibility criteria for providing LPG connections/ financial assistance to the people in the country including connections to Below Poverty Line families/Antyodaya scheme along with number of LPG connections provided subsidised/non-subsidised LPG cylinder during the last two years and the current year, State/UT-wise;
- (b) the details of persons who are availing subsidised/non-subsidised LPG cylinders in the rural/urban areas of the country including BPL families along with the subsidy provided by the Government during the said period, State/UT/category-wise;
- (c) the details of villages/areas where subsidised/non-subsidised LPG cylinders are not provided to the people including BPL households along with the number of LPG consumers in the country, states and UT-wise;
- (d) whether rural consumers has to face many inconvenience while refilling of LPG cylinders and if so, the details thereof along with the corrective steps taken/being taken by the Government in this regard, State/ UT-wise;
- (e) whether the Government has stipulated any time-frame for providing LPG to every rural/backward households/ each gram panchayat level and if so, the details thereof and the steps taken to deliver LPG cylinders at the doorstep of rural/ backward households, State/UT-wise; and
- (f) whether the Government has suspended Rajiv Gandhi Gramin LPG Vitaran Yojana and if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) & (b) As per the Liquefied Petroleum Gas (Regulation of Supply and Distribution), (Amendment) Order 2014, a person or household is entitled for one LPG connection under Public Distribution System(PDS). For new connection, the customer should furnish duly filled Know Your Customer (KYC) Form along with valid proof of Identity and address to the distributor.

Further, to facilitate LPG coverage for BPL families, a scheme for providing one time grant to BPL families for release of new LPG connection is in operation. As per the scheme, the security deposit (upto Rs. 1600/-) for one cylinder and Pressure Regulator is paid from the fund created for this purpose.

State/UTs-wise total registered domestic consumers including BPL customers for the last two years and current year (as on 01.11.2015) is at Annexure

(c) to (e) OMCs aim to increase the National LPG coverage to 75 %, with minimum 60 % coverage at State level and at least one distributor in each block by 2019. To increase the penetration in rural and backward areas, Oil Marketing Companies(OMCs) are appointing new LPG distributors and more than 97 % of blocks are being catered by at least one LPG distributorship.

It is the endeavor of OMCs to meet the demand of the customers within 7 working days from the date of booking. However, delay in refill supplies may occur in the event of backlog due to non-availability of filled LPG cylinders with the distributors for unavoidable reasons, road breaches, floods, strikes, incidents of bandhs, shortage of bulk LPG, non-availability of trucks, etc. and in such situations bottling plants work on extended hours as well as on holidays to clear the backlog.

OMCs have also reported that they are regularly monitoring all the distributorships and any additional supplies required by the distributors, to meet the demand, is released accordingly so as to ensure that all consumers including rural consumers get timely refill supplies.

(f) No, Madam.
